

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

No. 110 Genl./XVII.3(6-G) dated, Chandigarh the 28th June, 2026

NOTIFICATION

It is hereby notified for general information that the High Court as well as all the District Courts of Punjab, Haryana and U.T., Chandigarh shall remain closed on 29.06.2026 (Monday) on account of sad demise of Hon'ble Mr. Justice Mahabir Singh Sindhu, sitting Judge of this Court, as a mark of respect to the late Hon'ble Judge.

Further, all the urgent and ordinary cases listed for 29.06.2026 (Monday) before the Hon'ble Vacation Benches of this Court will be taken up on 30.06.2026 (Tuesday).

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE


Assistant Registrar (General)
for Registrar General

Endst. No. 916/sp1 Genl./XVII.3(a), Dated 28th June, 2026

Copy forwarded for information to :-

1. The Chief Secretary, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, all the Hon'ble High Court.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The Registrar, Railway Claims Tribunal, Kendriya Sadan, 4th Floor, Sector 9-A, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.


Assistant Registrar (General)
for Registrar General

Contd...

EMAIL

Endst. No. 917/sp1. Genl./XVII.3(a). Dated 28th June, 2026

Copy forwarded for information to :

1. All the District and Sessions Judges in the State of Punjab, Haryana and Chandigarh
2. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.
3. The Member Secretary, Punjab State Legal Services Authority, SAS Nagar
4. The Member Secretary, Haryana State Legal Services Authority, Sec-14, Panchkula.
5. The Member Secretary, Legal Services Authority, UT Chandigarh.


Assistant Registrar (General)
for Registrar General

Endst. No. 918/sp1. Genl./XVII.3(a). Dated 28th June, 2026

EMAIL

Copy forwarded to :-

1. The Controller, Printing and Stationery, Punjab, SAS Nagar, Mohali;
 2. The Controller, Printing and Stationery, Haryana, Chandigarh;
 3. The Controller, Printing and Stationery, U.T., Chandigarh.
- with the request that the notification be published in the Extra-ordinary official Gazettes of the respective States/UT. The notification is also being uploaded on the web portal of Chandigarh Administration



Assistant Registrar (General)
for Registrar General

EMAIL

Endst. No. 919/sp1. Genl./XVII.3(a). Dated 28th June, 2026

Copy forwarded to the following

1. The Chief Editor, The Tribune, Chandigarh;
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109;
 3. The Chief Editor, Punjab Kesari, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar
- with the request that the said Notification may be published in their respective Newspapers for information of the general public.


Assistant Registrar (General)
for Registrar General

Endst. No. 920/sp1. Genl./XVII.3(a). Dated 28th June, 2026

Copy forwarded/Uploaded on ISHiCO (Mozilla) for information of :-

1. Principal Secretary (Administration) to Hon'ble the Chief Justice
2. Special Secretary/Secretary/Private Secretary/Court Secretary/Reader to each Hon'ble Judges and Lok Adalats.
3. Secretary/Private Secretary to Ld. Registrar General.
4. Secretary/Private Secretary/Steno to all the Registrars
5. Steno to all the Officers on Special Duty.
6. Steno to all the Joint Registrars.
7. Steno/Clerk to Senior Special Secretary/Incharge, Secretaries Section.
8. The Stenographer/Steno's to all the Deputy Registrars,
9. All the Superintendents/Incharges of all Branches/Sections/Cells of the Punjab and Haryana High Court, Chandigarh.


Assistant Registrar (General)
for Registrar General